

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5711  
ANSWERED ON:30.04.2003  
BOT PROJECTS  
NAWAL KISHORE RAI;RAMJI LAL SUMAN;VINAY KUMAR SORAKE

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether any decision has been taken to divide the national highways into 23 sections and construct for lanes;
- (b) if so, whether the Government propose to adopt new bidding norms for 23 short-listed BOT projects for four-laning of national highways;
- (c) whether the bids will be for a complete turn-key package from project feasibility to construction, operation and maintenance;
- (d) if so, the details thereof;
- (e) the details of the length of these sections alongwith the places from where these sections start and end;
- (f) by when these are likely to be completed;
- (g) the names of the agencies to whom the construction of these sections have been entrusted; and
- (h) the estimated cost of construction worked-out in regard to each of these sections?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MINISTER GENERAL (RETDB.C. KHANDURI)

- (a) No Sir.
- (b) Does not arise.
- (c) No Sir.
- (d) Does not arise.
- (e) Stretches will be selected based on the volume of traffic, cost of construction, availability of land etc.
- (f) The construction period may vary from 3-5 years after the awards of the contract.
- (g) Till date, no bid has been invited for any section and no agency has been fixed.
- (h) Cost of construction can be arrived at only after the contracts are awarded.